

an>

Title: Regarding athletes participating in Rio Olympic Games.

SHRI SANKAR PRASAD DATTA (TRIPURA WEST): Madam Speaker, I would like to mention here a very important matter. I stand to call upon all my hon. colleagues of the House to join me in congratulating Dipa Karmakar, the first Indian female gymnast as well as the first Indian gymnast to qualify for the Olympics after 52 years, who finished fifth at the World Gymnastics Championship in Glasgow, now putting India on the list of participants in the forthcoming Olympics at Rio, Brazil.

Let us all stand and wish her all success in future as well as all participants from India in Rio Olympics.

HON. SPEAKER: Shri Bhairon Prasad Mishra is permitted to associate with the issue raised by Shri Sankar Prasad Datta.

12.58 hours

The Lok Sabha then adjourned till Fourteen of the Clock.

14.05 hours

*The Lok Sabha re-assembled at Five Minutes past
Fourteen of the Clock.*

(Shri Arjun Charan Sethi *in the Chair*)

MATTERS UNDER RULE 377*

HON. CHAIRPERSON (SHRI ARJUN CHARAN SETHI): Hon. Members, the Matters under Rule 377 shall be laid on the Table of the House. Members who have been permitted to raise matters under Rule 377 today and are desirous of laying them, may personally hand over the text of the matter at the Table of the House within twenty minutes.

Only those matters shall be treated as laid for which the text of the matter has been received at the Table within the stipulated time. The rest will be treated as lapsed.